

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. †5580  
ANSWERED ON 04/04/2025**

**“Cultivation and Promotion of Medicinal Plants”**

**†5580. Shri Sanjay Haribhau Jadhav:**

Will the Minister of AYUSH be pleased to state:

- (a) the steps being taken by the Government to promote the cultivation of medicinal plants in the country;
- (b) whether the Government has started any initiative or campaign in this regard and if so, the details and its objectives thereof;
- (c) whether financial assistance is being provided to the farmers engaged in the cultivation of medicinal plants;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the details of the scheme formulated/to be formulated to promote the cultivation of medicinal plants/herbs/rare plants in the country; and
- (f) whether the Government has conducted any survey to discover medicinal plants and rare species of herbs and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (I/C) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

- (a) Presently, National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing Central Sector Scheme on “Conservation, Development and Sustainable Management

of Medicinal Plants” throughout the country to promote the cultivation of medicinal plants wherein following activities are supported:

- i. Information Education & Communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.
- ii. Forward and backward linkage in supply chain of medicinal plants (Integrated Component).
- iii. *In-situ* conservation / *Ex-situ* conservation.
- iv. Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- v. Research & Development.
- vi. Promotion, marketing and trade of medicinal plants produce.

(b) No. However, National Medicinal Plants Board (NMPB), Ministry of Ayush has recently launched species specific campaign on Shatavari – for better health. The main objective is to create awareness about the health benefits of Shatavari among the public and to promote usage of this potential medicinal plant throughout the country.

(c) & (d) No. Presently, there is no scheme for cultivation of medicinal plants in National Medicinal Plants Board (NMPB), Ministry of Ayush. However, in the past, Ministry of Ayush, Government of India had implemented medicinal plants component of Centrally Sponsored Scheme of National Ayush Mission (NAM) to promote the cultivation of medicinal plants since 2015-16 to 2020-21. Under the Medicinal Plants component of the National Ayush Mission (NAM) scheme, subsidy @30%, 50% and 75% of cultivation cost was provided for cultivation of 140 prioritized medicinal plants species to the farmers through State Implementing Agencies. Ministry of Ayush had approved an amount of Rs. 13657.67 lakh for cultivation of medicinal plants under National Ayush Mission (NAM) scheme throughout the country from the financial year 2015-16 to 2020-21. Detail is given at **Annexure – I**.

(e) As per information received from Ministry of Agriculture & Farmers Welfare, under Mission for Integrated Development of Horticulture (MIDH) – Centrally Sponsored Scheme, a provision has been made for providing financial assistance for area expansion of short duration medicinal plants. Details of cost norms alongwith the pattern of assistance is given at **Annexure – II**.

(f) As per the information received from Botanical Survey of India (BSI), through survey and exploration of the wild plant resources in different phytogeographical regions of the country, the BSI

identified Medicinal and Aromatic Plant species and documented about 2034 ethnobotanical information on traditional/medicinal knowledge in the tribal regions of Odisha, Gujarat, Bihar, Tharu and Bhoksa tribe of Uttarakhand, Lodh tribes of West Bengal.

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**The details of fund approved for cultivation of medicinal plants under National Ayush Mission (NAM) Scheme from the Financial Year 2015-16 to 2020-21.**

**(Rs. in lakh)**

<b>S. No.</b>	<b>Name</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>Total</b>
1	Andhra Pradesh	121.28	205.26	128.38	69.28	220.41	0	<b>744.61</b>
2	Arunachal Pradesh	0	42.78	38.43	9.36	26.26	59.5	<b>176.33</b>
3	Assam	0	85.86	55.35	28.12	0	0	<b>169.33</b>
4	Bihar	0	0	0	0	74.49	0	<b>74.49</b>
5	Chhattisgarh	0	47.63	27.96	28.11	0	0	<b>103.7</b>
6	Goa	0	8.22	9.44	9.44	9.74	0	<b>36.84</b>
7	Gujarat	25.92	72.19	71.45	178.67	0	0	<b>348.23</b>
8	Haryana	49.81	56.99	0	0	0	0	<b>106.8</b>
9	Himachal Pradesh	35.73	100.06	8.04	0	54.44	0	<b>198.27</b>
10	Jammu & Kashmir	7.39	30.67	19.22	21.5	18.29	21.54	<b>118.61</b>
11	Karnataka	102.2	195.63	154.21	86.49	114.67	359.88	<b>1013.08</b>
12	Kerala	69.64	130.43	171.39	115.27	0	101.11	<b>587.84</b>
13	Madhya Pradesh	286.91	490.88	317.28	249.36	287.87	853.74	<b>2486.04</b>
14	Maharashtra	194.61	0	265.51	0	285.36	0	<b>745.48</b>
15	Manipur	48.3	70.88	30.25	17.58	15.83	0	<b>182.84</b>
16	Meghalaya	0	12.77	7.05	0	31.53	0	<b>51.35</b>
17	Mizoram	8.13	6.82	41.26	39.64	0.95	10.3	<b>107.1</b>
18	Nagaland	20.36	39.38	65.89	38.04	0	75.48	<b>239.15</b>
19	Odisha	0	107.55	0	85.06	0	0	<b>192.61</b>
20	Puducherry	0	4.96	0	0.39	0.78	0	<b>6.13</b>
21	Punjab	0	78.61	0	9.47	66.15	0	<b>154.23</b>
22	Rajasthan	38.53	194.81	473.6	203.24	327.85	0	<b>1238.03</b>
23	Sikkim	22.32	23.25	24.98	0	0	40.99	<b>111.54</b>
24	Tamil Nadu	144.22	252.71	222.92	173.09	260.99	0	<b>1053.93</b>
25	Telangana	81.32	38.75	75.04	36.87	65.75	0	<b>297.73</b>
26	Tripura	6.06	0	0	42.9	0	0	<b>48.96</b>

27	Uttarakhand	54.22	129.82	105.99	55.67	133.6	0	<b>479.3</b>
28	Uttar Pradesh	548.76	336.92	241.2	564.05	0	503.01	<b>2193.94</b>
29	West Bengal	18.13	44.94	104.98	62.2	160.93	0	<b>391.18</b>
<b>TOTAL</b>		<b>1883.84</b>	<b>2808.77</b>	<b>2659.82</b>	<b>2123.8</b>	<b>2155.89</b>	<b>2025.55</b>	<b>13657.67</b>

**Details of cost norms alongwith the pattern of assistance under Mission for Integrated Development of Horticulture (MIDH) scheme is given below:**

<b>S. No.</b>	<b>Name of the Component</b>	<b>Cost Norms</b>	<b>Pattern of Assistance</b>
1.	Medicinal Plants (Mulethi, Shatavari, Kalihari, Shwet Musali, Guggule, Manjishtha, Kutki, Atees, Jatamansi, Ashwagandha, Brahmi, Tulsi, Vidarikand, Pippali, Chirata, Pushkarmool etc.)	Rs. 1,50,000/ha.	<p>Assistance @ 40% in general areas for an area upto 2 hectare on pro rata basis for meeting the expenditure on planting material and cost of material for Integrated Nutrient Management (INM) / Integrated Pest Management (IPM) etc. in 2 instalments of 60:40.</p> <p>In the case of North Easterb &amp; Himalayan States, Scheduled areas, vibrant villages, Andaman &amp; Nicobar and Lakshadweep Islands, assistance will be @ 50% for an area upto 2 hectare on pro rata basis.</p>